NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the **Single Bench** (Original Side/Appellate Side) (Civil and Criminal) presided over by the **Hon'ble Shri. Justice Farhan P. Dubash** sitting from 6th November 2026 to 11th November 2026 during Diwali Holidays has issued following directions:-

1. The Court shall convene **on 6th November 2026** and **9th November 2026** to consider the matters in which circulation has been granted.

2. No mentioning of matters is permitted. Praecipes will be examined by the Hon'ble Judge and only if granted, the matter will be circulated.

3. Circulation praecipes shall be submitted to the Associate/Sheristedar, as the case may be, in Court Room No. **3**, on **4th November 2026,** for **6th November 2026,** and on **6th November 2026,** for **9th November 2026** between **11:00 a.m.** and **2:00 p.m.**

4. Praecipe shall be in brief and must contain following particulars:
   (i) Date of filing of the matter,
   (ii) Date when matter was last heard and order, if any, that was passed on such date,
   (iii) Date of impugned order/notice/cause of action,
   (iv) Urgency to move vacation Court, in brief (not more than 5 lines),
   (v) Specific order of regular Court, if any, granting liberty to move vacation Court.

5. In the event, it is found that there is no urgency in any matter, costs of Rs. 25,000/- shall be imposed.

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6. Only matters in which circulation is granted will be listed on board.

7. All parties are requested to keep available/provide English translations of Marathi documents (FIR, charge sheet, etc.) on which they intend to rely upon at the time of the hearing.

By Order

Date : 3rd November 2026

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S), Bombay

Sd/-
(Smt. S.C. Jadhav)
Registrar (Judicial-II)
High Court (A.S.), Bombay